

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 727
TO BE ANSWERED ON THE 1ST MARCH, 2016

MOBILE APPLICATION PLATFORMS

727. SHRI MANSHANKAR NINAMA:
SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched any mobile application for grievance redressal of farmers and other stake holders during the last two years;
- (b) if so, the details thereof;
- (c) the details of the objectives of the launching the application and its benefits;
- (d) whether the Government proposes to launch such mobile application in future also; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) to (e): Government has launched a Mobile Application for the Centralized Public Grievances Redress & Monitoring System (CPGRAMS) Portal. The mobile App will not only allow lodging of grievances, but the people can also track the status of the redress of their grievance.

Government has also proposed to launch mobile applications for the benefit of farmers and other stakeholders. Government has already launched mobile Applications on Hail Storm, Crop Insurance, Agri Market etc. for dissemination of information, free of cost, on agricultural related activities for the benefit of farmers and other stakeholders.
